

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, (COURT-II)

(IB)-894(ND)2019

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.01.2020**

**NAME OF THE COMPANY: M/s. Ram Niwas & Sons V/s. M/s. Palm
Developers Pvt. Ltd.**

SECTION: 9 of IBC, 2016.

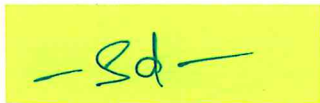
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present for the Petitioner		: Mr. Kapil Rustagi, Advocate	
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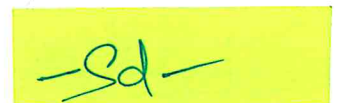
	Present for the Respondent		: Mr. Karan Rajpurohit, Advocate	
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ORDER

Learned Counsel for the Applicant sought and granted three days' time to file appropriate amended memo of parties with their proper description of the Operational Creditor.



(L.N. GUPTA)
Member (T)



(DR. DEEPTI MUKESH)
Member (J)